

working of the Administrative Reforms Commission; upto the end of October, 1967 ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : The total expenditure on the Commission upto the end of October, 1967 is Rs. 30,74,927.37.

FREE AND COMPULSORY EDUCATION TO CHILDREN

669. **SHRI VASUDEVAN NAIR**: Will the Minister of EDUCATION be pleased to state :

(a) whether the 33rd Session of the Central Advisory Board of Education has recommended to the Central Government to take immediate steps to enable all State Governments to provide free and compulsory education to all children; and

(b) if so, the steps contemplated by the Central Government for this purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir.

(b) This programme is being looked after, to the extent resources permit, in preparing the Central & State Plans.

WRIT PETITIONS IN THE MYSORE HIGH COURT

670. **SHRI S. A. AGADI** : Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Writ Petitions disposed of by the High Court of Mysore since 1957 to-date, year-wise;

(b) the number such petitions allowed during the above period;

(c) the number of such petitions admitted and pending decision as on the 25th October, 1967; and

(d) whether there is any proposal to constitute a Special Bench to deal with such petitions expeditiously, in view of the volume of grievances of the Service personnel ?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : (a) to (d). The information is being collected and will be laid on the Table of the House.

CENTRAL ADVISORY BOARD OF EDUCATION

671. **SHRI SARJOO PANDEY** : Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that 33rd session of the Central Advisory Board of Education was held on 22nd August, 1967;

(b) if so, the subjects discussed and the decisions taken; and

(c) the names of those present at the meeting ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir.

(b) "The main subjects discussed were the Report of the Education Commission and the Report of the Committee of Members of Parliament on Education. The Board authorized its Chairman to prepare a draft statement of the National Policy on Education in the light of the discussions held at the session.

(c) A statement is laid on the Table of the House. *Placed in library. See No. LT-1565/67*

BRIDGE OVER GANGA AT BUXAR

672. **SHRI SARJOO PANDEY** : Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether it is a fact that the Centre has sponsored a proposal for building a bridge over the Ganges at Buxar;

(b) if so, whether this project is going to replace the earlier proposal of building a bridge over the Ganges somewhere in Uttar Pradesh; and

(c) whether Buxar was considered at preliminary stages ?

THE DEPUTY MINISTER IN THE MINISTRY OF TRANSPORT AND SHIPPING (SHRI BHAKT DARSHAN) : (a) No, Sir. But as there has been a demand from the people of the area for the construction of a bridge at Buxar, the Government of India are at present examining the matter in consultation with the Government of Bihar and Uttar Pradesh as this bridge is of inter-State importance.

(b) Does not arise.